

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 19 /Confdl./2018  
II-3-1/2018

Bilaspur, dated the 18<sup>th</sup> January, 2018

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

**TABLE**

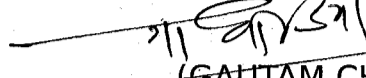
<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Revenue District</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Ku. Sweta, Secretary, District Legal Services Authority	Jagdalpur	Raipur	Raipur	X Civil Judge Class-II
2.	Dr. Sumit Kumar Soni, Secretary, District Legal Services Authority	Balod	Raipur	Raipur	I Civil Judge Class-II
3.	Ms. Shubhda Goyal, Secretary, District Legal Services Authority	Janjgir-Champa	Durg	Durg	IV Civil Judge Class-II
4.	Ku. Reshma Bairagi, Secretary, District Legal Services Authority	Surajpur	Surajpur	Surajpur	I Civil Judge Class-II
5.	Ku. Mayura Gupta, Secretary, District Legal Services Authority	Koriya (Baikunthpur)	Durg	Durg	V Civil Judge Class-II
6.	Ku. Mrinalini Katulkar, Civil Judge Class-II	Mungeli	Janakpur	Koriya (Baikunthpur)	Civil Judge Class-II
7.	Ku. Namrata Norge, II Civil Judge Class-II	Jagdalpur	Raipur	Raipur	V Civil Judge Class-II

✓

Contd. 2/-

Note :- The Registry Order no. 1273/Confdl./2017/II-3-1/2017 dated 12.12.2017, so far it relates to the transfer of Shri Satyanand-Prasad, XI Civil Judge Class-II, Raipur as Civil Judge Class-II, Janakpur and Ku. Namrata Norge, II Civil Judge Class-II, Jagdalpur as XI Civil Judge Class-II, Raipur is hereby, cancelled.

BY ORDER OF THE HIGH COURT

  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

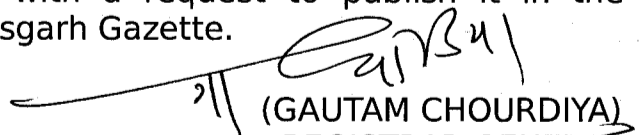
Endt. No. 20 /Confdl./2018 Bilaspur, dated the 18<sup>th</sup> January, 2018  
II-3-1/2018

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
  - i) Ku. Sweta, Secretary, District Legal Services Authority, Jagdalpur,

Contd. 3/-

- ii) Dr. Sumit Kumar Soni, Secretary, District Legal Services Authority, Balod,
  - iii) Ms. Shubhda Goyal, Secretary, District Legal Services Authority, Janjgir-Champa,
  - iv) Ku. Reshma Bairagi, Secretary, District Legal Services Authority, Surajpur,
  - v) Ku. Mayura Gupta, Secretary, District Legal Services Authority, Koriya (Baikunthpur)
  - vi) Ku. Mrinalini Katulkar, Civil Judge Class-II, Mungeli,
  - vii) Ku. Namrata Norge, II Civil Judge Class-II, Jagdalpur  
*for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 01.02.2018.*
- (18) District & Sessions Judge, Balod/ Bastar at Jagdalpur/ Janjgir-Champa/ Koriya (Baikunthpur) Mungeli for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
  - (19) District & Sessions Judge, Baloda-Bazar/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
  - (20) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
  - (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
  - (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E/Checker & D.D.O./ ), High Court of Chhattisgarh, Bilaspur for information.
  - (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
  - (24) Deputy Registrar (Accounts & Pay Bill/ O/o A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
  - (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
  - (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
  - (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
  - (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
  - (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
  - (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL  
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